

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 95 of 2015

Dated: 7th October 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

NTPC Ltd., **.... Appellant (s)**
Versus
Uttar Pradesh Power Corporation Ltd. & Ors. **.... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1 to R-4, R-9
Mr. Manoj Kuamr Sharma for R-6

ORDER

List the matter on **04.11.2015**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**